

**Press Statement of an Office of
Ministry of Petroleum and
Chemicals at Cochin**

2423. SHRI VAYALAR RAVI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Press Information Bureau at Cochin has released any press statement of any Official of the Petroleum and Chemicals Ministry during the first week of August; and

(b) if so, the full text of the press statement?

**THE DEPUTY MINISTER IN THE
MINISTRY OF INFORMATION AND
BROADCASTING (SHRI DHARAM
BIR SINHA):** (a) No, Sir.

(b) Does not arise.

**Amendment in Recruitment Rules
relating to the Post of Assistant
Engineer in C.P.W.D.**

2424. SHRI S. D. SOMASUNDARAM: Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 8046 on the 25th April, 1973 regarding the appointment of Graduate and Non-Graduate Junior Engineers to the grade of Assistant Engineers and state:

(a) whether the proposal for the amendment of the Recruitment Rules relating to the post of Assistant Engineers in the Central Public Works Department was discussed with the representatives of the Ministry of Works and Housing;

(b) whether the Ministry of Works and Housing has submitted its revised proposals to the Government for approval to create a separate cadre for Graduate Junior Engineers; and

(c) if so, the action so far taken to create a separate Cadre?

**THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS AND
IN THE DEPARTMENT OF PERSO-**

NEL (SHRI RAM NIWAS MIRDHA):
(a) Yes, Sir.

(b) and (c). The matter is under examination in the Ministry of Works and Housing.

**Forwarding of Applications by Various
Departments**

2425. SHRI S. D. SOMASUNDARAM: Will the PRIME MINISTER be pleased to state:

(a) whether large number of Engineering Graduates are working in the Engineering Departments like C.P.W.D. C.W. & P.C. and P. & T. Department in the posts for which minimum qualification prescribed is Diploma in Engineering due to unemployment position in the country; and

(b) if so, whether there is any proposal to remove the ban imposed so far on them to restrict the number of applications forwarded in response to advertisement, or otherwise, outside the Department to find a suitable position; and if not, the reasons therefor?

**THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
AND IN THE DEPARTMENT OF
PERSONNEL (SHRI RAM NIWAS
MIRDHA):** (a) and (b). A statement is attached.

Information regarding the number of Engineering graduates working in the Engineering Departments in the posts for which the minimum qualification prescribed is diploma in Engineering, is not available; it is being collected from the Engineering Departments to find out the factual position. Existing instructions issued by the Government of India regarding forwarding of applications, provide that all scientific and technical personnel working in the Central Government, who are permanent and quasi-permanent, may be given four opportunities in a year to apply for outside posts. There are no restrictions on the forwarding of applications of purely temporary employees (unless